FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULAT
NAME OF THE THE CORPORATE DEBTOR
DATE OF COMEMNCEMENT OF CIRP
LIST OF CREDITORS AS ON

	LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CR			
		DETAILS OF CLAIM RECEIVED		
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED

TIONS 2016
IMP-POWERS LTD
29-Mar-22
29-03-2022

REDITORS

DETAILS OF CLAIM ADMITTED					AMOUNT OF CONTINGENT CLAIM	ANY MUTUAL DUES THAT MAY BE SET OFF
NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %		

AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS